

- (b) if so, the details thereof; and
 (c) the terms of settlement ?

THE MINISTER OF STATE OF THE
 MINISTRY OF INFORMATION AND
 BROADCASTING (SHRI V.N. GADGIL) :

(a) Yes, Sir, the agreement was signed on 1st April, 1985.

(b) and (c). The broad details and terms of the agreement are as follows :

- (1) The agreement is for a period of three years from 1st February, 1985.
- (2) It provides for import of 75-100 films per year on payment of a fixed canalisation fee of Rs. 26.50 lakhs per annum to NFDC in advance in quarterly instalments.
- (3) The annual gross film rental billings of MPEAA will be utilised in the following manner :-
 - (i) Operating expenses, i.e. all operating, managerial and administrative expenses for liaison offices of MPEAA in India, import charges, payment of any taxes due to Government of whatsoever nature or any other expenditure customary or related to the film distribution-50%.
 - (ii) Interest-free loans to quasi-Government or Government sponsored organisations including NFDC—17.5%.
 - (iii) Remittances in quarterly instalments, by member companies of MPEAA—15% (Subject to a ceiling of Rs. 40 lakhs per annum)
 - (iv) Various usages like production and co-production of films in India, travel and living expenses, transportation of employees, purchase of Indian films, etc. 17.5%.

Price of milk

3987. SHRI NARAYAN CHOUBEY :
 Will the Minister of AGRICULTURE AND

RURAL DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 2035 on 8 April, 1985 and state :

(a) the quantity of milk of each type sold and its sale price, year-wise during Sixth Plan, by Delhi Milk Scheme, Mother Dairy and Bombay Dairy, each with dates from which increased price of each type was charged, dairy-wise upto 15 April, 1985;

(b) the procurement price of milk, year-wise and dairy-wise, paid correspondingly with concurrent overhead costs per litre incurred on each type of milk sold;

(c) whether Delhi Mother Dairy earned profit in 1983-84 but incurred heavy loss in 1984-85; if so details with corresponding figures for Delhi Milk Scheme and reasons for inconsistent trends between two dairies; and

(d) quantity of indigenous skimmed milk powder and its price paid by Dairy Corporation, year-wise, for its purchase and sold to these dairies ?

THE MINISTER OF AGRICULTURE
 AND RURAL DEVELOPMENT (SHRI
 BUTA SINGH) : (a) to (d). Information is being collected and will be laid on the Table of the House.

[Translation]

Approval of Schemes Submitted by M.P. Government

3988. SHRI BALKAVI BAIRAGI :
 Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Madhya Pradesh Government have submitted certain schemes to his ministry under the schemes for small and medium sized cities in regard to Gadarwara Municipality, Hoshangabad Municipality and schemes of Pachmari special area development authority; and

(b) if so, the latest position of the said three schemes; the time by which these schemes are likely to be approved by Government and the reasons for delay in granting the approval ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Yes, Sir.

(b) Schemes are under process of finalisation. There has been no delay since these are in addition to 16 towns already covered during the Sixth Five Year Plan and can only be considered during the current year which has just commenced.

[English]

Assistance by CLUSA and Canadian Cooperatives in oil seeds production

3989. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1997 on 8 April, 1985 and state :

(a) details of assistance CLUSA and Canadian cooperatives, separately, have rendered for oilseeds production enhancement in India, rupee value of such assistance from each, year-wise, in Sixth Plan; its use, State-wise and year-wise and corresponding outcome to-date;

(b) whether in Madhya Pradesh average Soyabean production per hectare declined after 1981-82 while area sown increased;

(c) if so, acreage and soyabean production, year-wise from 1982-83 to 1984-85, in Madhya Pradesh and Uttar Pradesh and all India percentage figures;

(d) whether in addition to assistance received in kind major part of edible, vegetable oil imported, year-wise, in Sixth Plan also was of soyabean; and

(e) if so, year-wise quantity of oil of each kind imported, price paid, country of origin and how distributed, State-wise ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) The assistance obtained by National Dairy Development Board (NDDB) through the Cooperative League of U.S.A. (CLUSA) and Cooperative Union of Canada (CUC) in different years for oilseeds development is in the shape of gift refined soyabean oil and crude rapeseed oil. The details are as follows :-

(’000 MT)

Year	Receipts	
	Refined Soyabean oil	Crude Rapeseed oil
1	2	3
1979-80	55.88	—
1980-81	9.97	3.26
1981-82	16.82	12.47
1282-83	21.38	17.18
1983-84	13.03	18.30
1984-85*	9.50	—
	Total	51.21
	126.58	51.21

*Upto January, 1985